

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.307/10

Thursday this the 20th day of January 2011

C O R A M :

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

M.C.Muthu Koya,
S/o.A.Koyamma,
Plant Protection Officer,
Department of Agriculture, Kavarathy,
U.T of Lakshadweep.
Residing at Kavaratti.

...Applicant

(By Advocate Mr.P.V.Mohanana)

V e r s u s

1. The Administrator,
U.T of Lakshadweep, Kavarathy.
2. The Director of Agriculture,
Directorate of Agriculture, Kavarathy,
U.T of Lakshadweep.

...Respondents

(By Advocate Mr.S.Radhakrishnan)

This application having been heard on 20th January 2011 this Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

When the matter came up for consideration today, learned counsel appearing for the applicant, Shri.P.V.Mohanana, seeks permission to withdraw the O.A. Permission is granted. The O.A is dismissed as withdrawn.

(Dated this the 20th day of January 2011)



**K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER**



**JUSTICE P.R.RAMAN
JUDICIAL MEMBER**

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